

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

11

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/124/2017  
NAME OF THE PETITIONER : NEW HORIZON CREDIT AND INVESTMENT PVT LTD  
UNDER SECTION : 252

| S.No. | NAME (IN CAPITAL) | DESIGNATION            | SIGNATURE |
|-------|-------------------|------------------------|-----------|
|       |                   | REPRESENTATION BY WHOM |           |

B - SUDHAR

Dy Secy



**ORDER**

Counsel for petitioner present. Representative of ROC present and prayed for  
time to file report. Time is enlarged at request. Put up on 17.01.2018.

  
(S VIJAYARAGHAVAN)  
Member (Technical)

  
(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc